131 Written Answers

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1030. [Transferred to the 10th December, 1974.]

## Reopening of Ganesh Electrical Fan Unit

1031. SHRI J. S. ANAND : Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the Ganesh Electrical Fan Unit of the Ganesh Flour Mills Co. Ltd., Delhi has not started working ever since its take-over

(b) whether it is also a fact that because of delay in starting the Unit, hundreds of workers are put to great hardship;

(c) whether Government have received any representation or memorandum requesting for an early recommissioning of the Unit; and

(d) if so, what steps have been taken so far to reopen the Unit ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA) : (a) Yes, Sir.

(b) and (c) Representations have been received urging early recommissioning of the unit, in view of the hardship caused to the former employees by closure of the Unit.

(d) The Management Committee of the Undertaking have been hampered in their efforts to re-start the unit on account of certain constraints relating, *inter alia*, to incufficient usable machinery available in the unit, difficulty in obtaining working capital and difficult market conditions for fans. The Committee are, however, exploring ways and means to utilize the existing fan unit to the best advantage of the company.

## Enquiries into evasion of surcharge taxes

1032. SHRI B. D. BARMAN : Will the Minister of COMMUNICATIONS be pleased to refer to the answer to Unstarred Question 290 given in the Rajya Sabha on 25th July, 1974 and state:

(a) whether the enquiries regarding evasion of surcharge taxes in issuing B. R. licences by the officer of the Post Office of Agartala, Tribura have since been completed; and

(b) if so, what action Government have taken in the matter?

THE MINISTER OF COMMUNICA-TIONS (DR. S. D. SHARMA) : (a) Yes, Sir.

(b) Enquiries revealed certain lapses for which the Superintendent of Post Offices Agartala has been directed to fix responsibility and take suitable action.

1033. [Transferred to the 17th December, 1974.]

1034. [Transferred to the 11th December, 1974.]

1035. [Transferred to the 13th December, 1974.]

1036. [Transferred to the 11th December, 1974.]

## *†*Availability of Minerals in Orissa

482. SHRI L. MAHAPATRO : Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether it is a fact that rare minerals monazite and ilmenite are available in Orissa;

(b) whether it is a fact that these minerals are required for Trombay; and

(c) if so, what action Government have taken in this respect?

†Transferred from the 22nd November, 1974.